

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 1591**

**TO BE ANSWERED ON THE 26<sup>th</sup> July, 2016**

**Manufacturing Licence**

1591. SHRI HARI OM PANDAY:  
PROF. PREM SINGH CHANDUMAJRA:  
SHRI MANOJ TIWARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has given the licence for manufacturing of generic version of rotavirus vaccine to any non-Governmental research establishment;
- (b) if so, the details thereof; and
- (c) the details of licences being provided to other research institutes/companies/ individuals/foreign establishments for manufacturing of generic medicines, if any?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

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(a) & (b): The manufacturing license has been granted for rotavirus vaccine to M/s Bharat Biotech International Ltd., Hyderabad by the sponsorship of Department of Biotechnology vide license no. 03/HD/AP/98/V/R, dated 15.01.2014 valid upto 31.12.2016.

(c): No other manufacturing license has been granted to any other research institutes /companies /individuals / foreign establishments.

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